

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

15/01/2019

O.A./260/580/2013
INTERIM PRAYER

GANESH PRASAD POTHAL
-V/S-
M/O INFORMATION AND BROADCASTING

ITEM NO:6

FOR APPLICANTS(S) Adv. : Mr. B.P. Satpathy

FOR RESPONDENTS(S) Adv.: Mr. J.K. Nayak

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for both the sides. In view of the fresh order dated 14.11.2018 passed by the Respondents-Department as well as the order passed by this Tribunal in O.A. No.539/12, Ld. Counsel for the applicant does not want to press this O.A. Accordingly, he has filed a Memo. Ld. Counsel for the Respondents submitted that in this case counter has already been filed. In view of this submission the Memo filed by the applicant is taken on record and the O.A. is disposed of being withdrawn.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>